

जैसे नये मतनों को संतर विभाग द्वारा जोन लिया गया था; और

(ब) यदि हाँ, तो इसके क्या कारण हैं ?

विधि संशोधन में उपबन्धी (बी डा० रा० चण्दाण) : (क) ऐसी कोई निकामत प्राप्त नहीं हुई है।

(ख) प्रश्न ही नहीं उठता।

गोमंजरीय तथा पशुपालन के लिए राशि का निश्चय

849. श्री कंडर साहू सवाल :

श्री राज गोपाल शास्त्रवाले :
श्री जोन प्रकाश त्वाणी :

क्या शास्त्र तथा कुचि मंत्री यह बताने की कृपा करेंगे कि :

(क) पहली, दूसरी तथा तीसरी पंच-वर्षीय योजनाओं में गोमंजरीय तथा पशुपालन के लिए कितनी धनराशि निश्चय की गई ?

(ख) उसमें से कितनी धनराशि का उपकीय किया गया; और

(ग) अब तक कुल कितने गोमंजरीय तथा पशु के दूध उत्पादन केन्द्र खोले गए हैं तथा इनमें कितनी माय रखी जानी है तथा इन पर कितना व्यय होता है ?

शास्त्र, कुचि, सामुदायिक विकास तथा सहायक संशोधन में राज्य मंत्री (श्री जगन्नाथ शर्मा) : (क) में (ग) मांगी गई जानकारी संलग्न विवरण में दी गई है जो सचन की मेज पर रख दी गई है।

[संशोधन में रखी गयी। देखिये संख्याएँ एन टी-463/67]

Release of Money Earmarked for drought-hit People

850. श्री D. N. Patodia:
श्री E. Barua:
श्री G. S. Mishra:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that funds earmarked for providing relief to the drought-hit people in scarcity-conditioned States are being misused or diverted for other purposes;

(b) whether Government have ascertained the facts in this regard from the State Governments concerned; and

(c) if so, whether any action has been taken by the Government subsequently to ensure that funds meant for the relief measures are actually spent there?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahib Shinde): (a) No, Sir. The Government have not received any such complaint.

(b) and (c). Since the adjustment of Central assistance for relief schemes is on the basis of audited figures of expenditure to be furnished by the State Governments, irregularities, if any, will be brought to light during audit and will be duly taken note of while finalizing the payment of Central assistance.

International Tourist Year

851. श्री G. G. Swell:
श्री Kikar Singh:
Dr. Karni Singh:
श्री E. K. Mirza:
श्री Kailash Mirza:
श्री Omkar Lal Barua:
श्री Indrajit Malhotra:
श्री E. S. Vidyarthi:
श्री D. N. Patodia:
श्री Mantha Lal:
श्री C. C. Dasmal:
श्री E. Barua:

Will the Minister of Tourism and Civil Aviation be pleased to refer to

the reply given to Starred Question No. 85 on the 28th March, 1967 and state:

(a) the extent to which the International Tourist Year has been successful so far;

(b) the number of tourists who have come over to India under the International Tourist Year so far and the names of countries where from they have come; and

(c) the total foreign exchange earned in this regard?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) The two declared objectives of the International Tourist Year are: (1) promoting travel to India and (2) creating an awareness of the importance of tourism within the country. The concessions such as abolition of visa fee, on the spot issuance of visa by the Indian Embassies, extension of the duration of Temporary Landing Permits from 72 hours to 7 days, further liberalisation of Tourist Baggage Rules and other facilities and efforts being made by the overseas Tourist Offices, Indian Missions and offices of Air India are likely to show their results by the end of 1967 when it may be possible to compare the tourist arrivals with those of last year. The celebration of International Tourists Weeks to coincide with Indian festivals at various places in India, is helping in publicising Indian festivals as also in creating an awareness of the importance of tourism within the country.

(b) According to preliminary estimate a total of about 40,800 foreign tourists visited India during the period January to March, 1967 for which the figures are available so far. The tourist arrivals for the same period in 1966 were 38,286. The nationality wise analysis of the figures for the period January-March, 1967 is not yet available.

(c) The foreign exchange earnings due to tourism are estimated for a whole year at the end of the calendar

year. In view of this it is not possible to give figures of foreign exchange earned during the first three months of the International Tourist Year.

Abolition of the Post of Block Development Officers

852. Shri Swell:
 Dr. Karan Singh:
 Shrimati Nirlep Kaur:
 Shri Kishor Singh:
 Shri Barrow:
 Shri R. K. Birla:
 Shri Kailash Bansa:
 Shri Sidheshwar Prasad:
 Shri Bihudi Mishra:
 Shri K. N. Tiwari:
 Shri P. P. Eethose:
 Shri C. K. Bhattacharyya:
 Shri Madhu Linsaye:
 Shri S. M. Banerjee:
 Dr. Ram Manohar Lohia:
 Shri George Fernandes:
 Shri S. C. Samanta:
 Shri S. N. Maiti:
 Shri A. K. Kisku:
 Shri Tridib Kumar Chaudhury:
 Shri Yashpal Singh:
 Shri Omkar Lal Borwa:
 Shri R. Bansa:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Central Government have issued any directions to the State Governments for the abolition of the posts of Block Development Officers in the States;

(b) if so, the reaction of State Governments thereto; and

(c) the names of States where the post of Block Development Officers has been abolished or is proposed to be abolished with the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahib Shinde): (a) No, Sir.

(b) Does not arise.

(c) In Madhya Pradesh posts of Block Development Officers were